CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH NEW DELHI

OA 1544/93

New Delhi, this the 24th day of Nov. 1998.

HON'BLE MR RATAN PRAKASH, MEMBER (J) HON'BLE MR. K. MUTHUKUMAR, MEMBER (A)

Sh. G.C. Lal S/o Late Sh. B.P. Bedharak R -15/58 Raj Nagar Ghaziabad, U.P. Deputy Drug Controller Delhi Administration 15, Alipur Road, Delhi

--APPLICANT

(By Advocate; Sh. D.R. Gupta)

- Vs -

- Lt. Governor Govt. of National Capital Territory of Delhi Raj Niwas Marg, Delhi
- Delhi Administration, through Chief Secretary, 5, Shyam Nath Marg, Delhi.
- 3. Union Public Service Commission through its Chairman Dholpur House New Delhi
- 4. Union of India through its Secretary Deptt. of Personnel & Training North Block New Delhi
- 5. Sh. V.B. Bajpai Asstt. Drug Controller Delhi Administration Alipur Road, Delhi

-- RESPONDENTS.

(By Advocate; S.D. Raturi, proxy counsel for Sh. G.D. Gupta)

ORDER (Oral)

By Hon'ble Shri Ratan Prakash. Member (J)

Learned counsel for applicant states that since the respondent No. 5 has been retired, hence, he does not want to continue this OA further. However, the learned counsel for the applicant seeks permission to withdraw the OA. The OA is, therefore, disposed of as having become infructuous.

(K. Muthukumar) Member (A)

(Ratan Prakash) Member (J)